

**DIVISION BENCH**

**ITEM NO. 111**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**MA No.10/2021, MA No.14/2021, MA No.10/2022 IN CP No.25/ALD/2021**

**CORAM:**

- 1. SHRI HARNAM SINGH THAKUR,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,  
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>st</sup> November,  
2022, 12:30 pm**

<b>NAME OF THE COMPANY</b>	<b>JITENDRA VEER CHIKARA &amp; ORS V/S SHRIDEVSHRI MEDICARE HOSPITAL PVT LTD &amp; ORS</b>
<b>UNDER SECTION</b>	<b>241/242 OF COMPANIES ACT 2013</b>

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING:**

Sh. Siddhartha Jain, Adv. : *For the Petitioner No.1*  
Sh. Yashodhara Burmon Roy, Adv. : *For the Petitioner No.2-4*  
Sh. Sushil Aggarwal, Adv. : *For the Respondent no.1-5*

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned  
to 21<sup>st</sup> December, 2022.

*—Sd—*

**Dr. R.C. Srivastava  
(Court Officer)**

**21<sup>st</sup> November, 2022**

*Priya Agarwal  
(Stenographer)*